

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

**CA No.736/2019, 737/2019, 738/2019, 559/2019,
846/2019, 30/2020 & 139/2021 IN
CP (IB) No.191/Chd/Hry/2018
(Admitted)**

Under Section 12(A) & 60(5) of IBC, 2016

In the matter of:

Aayush Trading Company ...Petitioner

Versus

Monika Freshway Foods Pvt. Ltd. ...Respondent-Corporate Debtor

Present through video conferencing:

Mr. Shivam Narang, Advocate for the operational creditor.
Mr. Kamal Satija, Advocate for the applicant in CA No.846/2019.
Mr. Vaibhav Sahni, Advocate for the suspended Board of
Directors.

At the request of Mr. Shivam Narang, Advocate appearing for the
operational creditor, list on 08.09.2021.

Sd/-

(Raghu Nayyar)
Member (Technical)

(Ajay Kumar Vatsavayi)
Member (Judicial)

July 14, 2021
pc